

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00291/2018

Tuesday, this the 9th day of February, 2021

C O R A M :

**HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER
HON'BLE Mr.K.V.EAPEN, ADMINISTRATIVE MEMBER**

E.T.Ramanunni, Programme Executive
All India Radio (Retired)
Thuppala House, Post Ethanur
Palakkad District – 678 502

...Applicant

(By Advocate Mr.Sunil Jacob Jose)

v e r s u s

1. Director General, All India Radio
Akashvani Bhavan
Sansad Marg, New Delhi – 110 001
2. The Deputy Director (Administration)
S-1(B) Section
All India Radio, Akashvani Bhavan
Sansad Marg
New Delhi – 110 001
3. The Station Director, All India Radio
Thiruvananthapuram – 695 014
4. The Head of Office, All India Radio, Beach Road
Kozhikode – 673 032

....Respondents

(By Advocate : Mr.N.Anilkumar,Sr.PCGC)

This application having been heard on 9.2.2021, this Tribunal on the same day delivered the following :

ORDER (ORAL)

HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER

When the matter came up for consideration today, counsel for the applicant submits that he is not pressing the Original Application. Hence the Original Application is dismissed as not pressed. No costs.

(K.V.EAPEN)
ADMINISTRATIVE MEMBER

(P.MADHAVAN)
JUDICIAL MEMBER

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List of Annexures

Annexure A1 - Photocopy of the OM No.5/7/70-E1(B) dated 17.8.1994 issued on behalf of the 1st respondent

Annexure A2 - Photocopy of the details submitted by the applicant before the 1st respondent

Annexure A3 - Photocopy of the representation dated 19.5.15 submitted before the 1st respondent

Annexure A4 - Photocopy of the communication dated 27.7.15 of the 1st respondent

Annexure A5 - Photocopy of the representation dated 21.11.16 submitted before the Station Engineer, All India Radio, Calicut

Annexure A6 - Photocopy of the representation dated 15.6.17 submitted before the Station Engineer, All India Radio, Calicut

Annexure A7 - Photocopy of the communication dated 27.7.17 of the 1st respondent addressed to AIR Calicut

Annexure A8 - Photocopy of the representation dated 26.7.17 submitted before the 3rd respondent

Annexure A9 - Photocopy of the communication and order of the 3rd respondent

Annexure A10 - Photocopy of the order dated 9.1.18 of the 1st respondent

Annexure A11 - Photocopy of Office Memorandum No.310/173/97-B(D) dated 25.2.1999 of the Ministry of Information & Broadcasting

Annexure R1 - True copy of the order dated 14.3.1996

Annexure R2 - True copy of the order dated 14.3.2001

Annexure M.A 1 - True copy of order dated 19.7.2006 in Civil Appeal No.2823/2005 by the Hon'ble Supreme Court of India

Annexure M.A 2 - True copy order dated 18.10.2010 in WP(C) No.20847/2001 (S-CAT) by High Court of Karnataka.

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